

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Delegation of drawing and disbursing powers in favour of Secretary, High Court Legal Services Authority, Srinagar/Jammu and 20 District Legal Services Authorities.

Reference: Letter No. KLSA/Estt/2024/01/1227-31 dated 20-04-2024.

Government Order No. 19418-JK(LD) of 2024.
Dated. 05 - 12- 2024

Sanction is accorded to the delegation of drawing and disbursing powers in favour of the Secretaries of the following Offices:

S. No.	Name of the Office
1	High Court Legal Services Committee
2	District Legal Services Authority, Jammu
3	District Legal Services Authority, Kathua
4	District Legal Services Authority, Samba
5	District Legal Services Authority, Udhampur
6	District Legal Services Authority, Doda
7	District Legal Services Authority, Kishtwar
8	District Legal Services Authority, Ramban
9	District Legal Services Authority, Poonch
10	District Legal Services Authority, Rajouri
11	District Legal Services Authority, Reasi
12	District Legal Services Authority, Srinagar
13	District Legal Services Authority, Budgam
14	District Legal Services Authority, Baramulla
15	District Legal Services Authority, Kupwara
16	District Legal Services Authority, Bandipora
17	District Legal Services Authority, Ganderbal
18	District Legal Services Authority, Anantnag
19	District Legal Services Authority, Pulwama
20	District Legal Services Authority, Kulgam
21	District Legal Services Authority, Shopian.

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The offices of the afore-said Drawing and Disbursing Officers shall be mapped with the BEAMS and JK Paysys on allocation of AG Code and Treasury Code by the concerned authorities.

This issues with the concurrence of Finance Department vide U.O. No. FD-Code/63/2024-02-399 dated 27-11-2024.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to the Government

Dated: 05 -12-2024

No: Law-Leg/18/2021-10.

Copy to the:

1. Principal Accountant General (A&E), J&K Srinagar/Jammu.
2. Principal Secretary to Government, Finance Department.
3. Commissioner Secretary to Government, General Administration Department.
4. Member Secretary, Jammu and Kashmir Legal Services Authority, at Jammu.
5. Director General, Accounts and Treasuries, J&K.
6. All concerned Officers.
7. Director, Archives, Archaeology and Museums, J&K.
8. All District Treasury Officers.
9. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. I/C Website.
11. Government Order file.


05.12.24

(Ashish Gupta)

Special Secretary to Government